

up some new coal mines in West Bengal;

(b) if so, what are the details thereof; and

(c) what steps Government have taken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) The following new coal mines are proposed to be constructed in West Bengal:—

Project	Capacity on completion (Million tonnes/ annum)
1. Kalidaspur	0.58
2. Bhanora West	0.94
3. Chora Block	0.99
4. Khottadih Opencast	3.00
5. Jhanjhra-I	2.80
6. Mandaman opencast	1.50
7. Sarpi block	0.90
8. Kumarkhala opencast	0.60

(c) Project Reports in respect of these mines have been received and are under consideration.

Creation of All India Judicial Service

76. SHRI PRASENJIT BARMAN:
SHRI SUDHAKAR PANDEY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration at present to set up All India Judicial Service; and

(b) if so, what are the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b) The Law Commission in its 77th report recommended the formation of an All India Judicial Service, with the same rank and pay scale as the Indian Administrative Service. The report envisages recruitment from among Law graduates and a training period of two years during which a recruit to the service can acquire familiarity with regional language of the State to which he is allocated. The State Governments and Union Territory Administration have been addressed in May, 1981 to elicit their views in the matter. Their replies (except in the case of Nagaland) are awaited.

Advisory bodies for Doordarshan Centres in Bengal

77. SHRI PRASENJIT BARMAN:
SHRI SUDHAKAR PANDEY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are advisory bodies for Calcutta, Kurseong and Siliguri Akashvani Centres and Calcutta Doordarshan;

(b) if so, what are the terms and conditions of these advisory bodies; and

(c) what are the names and addresses of the present members of the respective advisory bodies?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) So far as AIR is concerned, the policy is to have Programme Advisory Committees at each programme originating stations of All India Radio originating programmes for not less than 5½ hours. Such Committees are

presided over by the concerned Station Director of the All India Radio Station and have four official members and 15 Non-official members. The non-official members are chosen to represent cultural, linguistic and social interests of the listening areas covered by the Station; their tenure is two years.

Calcutta and Kurseong are programme originating stations having not less than 5½ hours of originating programmes. As such, there will be Programme Advisory Committees in each of these Stations. However, Siliguri does not fall in this category.

Doordarshan Kendra, Calcutta will also have a separate Programme Advisory Committee.

(c) The Composition of the Programme Advisory Committee for AIR Calcutta has already been finalised and is being notified shortly. Programme Advisory Committees for AIR Station at Kurseong and Doordarshan Kendra, Calcutta, are under finalisation.

Loss suffered by Government in Oil products due to Assam agitation.

78. SHRI F. M. KHAN;
SHRI SYED AHMAD HASHMI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total loss suffered by Government in the oil products due to the Assam agitation till July, 1981; and

(b) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) The estimated value of loss in petroleum products corresponding to the loss in crude thruptut suffered due to Assam agitation is Rs. 1024 crores.

(b) Immediate steps were taken in the beginning of the year to normalise refinery operations as soon as the crude oil supplies resumed.

Waiting list for telephone subscribers of Bombay Telephone District

79. SHRI HARISHANKAR BHABHRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that there is long waiting list for telephone subscribers at the Andheri West area of the Bombay Telephone District;

(b) if so what is the total number of persons waiting for their turn under various categories such as OYT, Special etc; and

(c) whether any special efforts are being made by Government to get necessary equipment etc. on a priority basis to reduce the hardship faced by the concerned people?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KAKTIK ORAON):

(a) Yes Sir.

(b) The waiting list at Andheri exchange as on 1-8-81 were:

O.Y.T.—5332

Special—1,004

General—14,574

TOTAL—20,910.

(c) Yes Sir, equipments for two relief exchanges 10,000 lines each, to be located at a Ville-Parle and Marol have been imported and are expected to be commissioned during 1982.

Re-organisation of coal companies

80. DR. M. M. S. SIDDHU;
SHRI M. KALYANSUNDRAM:

Will the Minister of ENERGY be pleased to state:

(a) whether Government have suggested reorganisation of coal compa-